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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI.

D.A. 436/88

Date of decision: 23.9.93

K. Narasimhan

... Petitioner.

Versus

Union of India through
The Secretary,
Ministry of Defence,
New Delhi and anr.

... Respondents.

CORAM:

THE HON'BLE MR. JUSTICE V.S. MALIMATH, CHAIRMAN.
THE HON'BLR MR. S.R. ADIGE, MEMBER(A).

For the petitioner - None.

For the respondents - Shri M. Sethu Ramluglam,
Sr. Admn. Officer.

JUDGEMENT(ORAL)

(By Hon'ble Mr. Justice V.S. Malimath, Chairman)

None appeared on behalf of the petitioner though
called twice. Shri M. Sethu Ramluglam, Senior Administrative
Officer (Departmental official) is present on behalf of the
respondents. Hence dismissed.

Adige
(S.R. ADIGE)
MEMBER(A)

Malimath
(V.S. MALIMATH)
CHAIRMAN

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